

ORIGINAL IN HINDI

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**LOK SABHA**  
STARRED QUESTION NO.322  
TO BE ANSWERED ON 18<sup>TH</sup> DECEMBER, 2024

**ELIGIBILITY CRITERIA FOR AVAILING BENEFITS UNDER NFSA**

†\*322. SHRI PATEL UMESHBHAI BABUBHAI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the benefits defined/provided per person in Dadra and Nagar Haveli and Daman and Diu under the National Food Security Act (NFSA);
- (b) the details of eligibility criteria fixed for availing the benefits under the said Act in the said UTs;
- (c) whether the Government proposes to raise annual income eligibility limit from one lakh rupees to two lakh rupees in the said UTs to avail the benefits under the said Act;
- (d) if so, the time by which the said annual income ceiling is likely to be increased; and
- (e) if not, the reasons therefor?

**A N S W E R**

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION AND  
MINISTRY OF NEW AND RENEWABLE ENERGY  
(SHRI PRALHAD JOSHI)

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(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE STARRED QUESTION NO. 322 FOR ANSWER ON 18.12.2024 IN THE LOK SABHA.

(a): Under the National Food Security Act, 2013, while Antyodaya Anna Yojana (AAY) households, which constitute poorest of the poor are entitled to 35 kg of foodgrains, per family per month, Priority Households (PHH) are entitled to 5 kg of foodgrains per person per month, free of cost.

The Act is being successfully implemented in the UT of Dadra and Nagar Haveli and Daman and Diu. In Urban areas of Dadra and Nagar Haveli (Silvassa Municipal and Dadra Panchayat), the Act is being implemented in Direct Cash Transfer Mode in which Cash equivalent to Food Subsidy (i.e. Rs. 43.28/- per Kg for Rice and Rs. 28.44/- per Kg for Wheat) is provided directly into the bank account of beneficiaries. In remaining part of the UT of DNH&DD, the free of cost foodgrains are being distributed to the beneficiaries as per the details given below:

Category of Beneficiaries	Quantity of foodgrains (In kg)		
	Rice	Wheat	Total
Antyodaya Anna Yojana (AAY)	33.00	2.00	35.00
Priority Households (PHH)	4.50	0.50	5.00

(b): The Act provides that the State Government shall, within the ceiling of beneficiaries determined for the State, identify the households to be covered under the Antyodaya Anna Yojana to the extent specified by the Central Government, in accordance with the guidelines applicable to the said scheme and the remaining households as priority households to be covered under the Targeted Public Distribution System, in accordance with such guidelines evolved by the State Government itself. The eligibility criteria for identification of beneficiaries in UT of Dadra & Nagar Haveli and Daman & Diu under the Act is at **Annexure**.

(c): As per the provisions of the Act, the criteria for identification of PHH Households is evolved by the concerned States/UTs.

(d) & (e): Applicants seeking food security under the Act in the UT have been considered as per existing criteria of eligibility and no application are pending. Since as per ceiling prescribed for UT of DNH & DD, more person seeking food security can be accommodated but no demand of such applicant is pending. In 2023-2024 total 1163 application for new ration card were received and 1143 included as beneficiary under NFSA approved. None was rejected on ground of income above one lakh rupees.

## ANNEXURE

**ANNEXURE REFERRED TO IN PART (b) OF THE LOK SABHA STARRED QUESTION NO. 322 DUE FOR ANSWER ON 18.12.2024 REGARDING “ELIGIBILITY CRITERIA FOR AVAILING BENEFITS UNDER NFSA”.**

### **Criteria for identification of Antyodaya Anna Yojana Households**

The guidelines of Antyodaya Anna Yojana (AAY) scheme issued from time to time stipulated the following criteria for identification of AAY households: -

- a) Landless agriculture labourers, marginal farmers, rural artisans /craftsmen, such as potters, tanners, weavers, blacksmiths, carpenters, slum dwellers and persons earning their livelihood on daily basis in the informal sector like porters, coolies, rickshaw pullers, hand cart pullers, fruit and flower sellers, snake charmers, rag pickers, cobblers, destitute and other similar categories in both rural and urban areas.
- b) Households headed by widows or terminally ill persons/disabled persons/ persons aged 60 years or more with no assured means of subsistence or societal support.
- c) Widows or terminally ill persons or disabled persons or persons aged 60 years or more or single women or single men with no family or societal support or assured means of subsistence.
- d) All primitive tribal households.
- e) Eligible BPL families of HIV positive persons.

**Criteria for identification of priority households (PHH) under NFSA in the UT of DNH&DD**

Inclusion Criteria	Exclusion Criteria
<p>1. All the Below Poverty Line households.</p> <p>2. Socially and Occupationally Vulnerable Groups:-</p> <p>(a) All homeless households.</p> <p>(b) All households headed by a single woman (Unmarried / separated / deserted).</p> <p>(c) All Scheduled Tribes households.</p> <p>(d) All Scheduled Castes households.</p> <p>(e) All households of landless Agricultural labourers.</p> <p>(f) All households of farmers owning land up to 1.00 acres in the rural area and 900.00 Sq.fts. (i.e.,83.61 Sq.mts.) in the Urban area in the U. T. of Daman &amp; Diu.</p> <p>(g) All households headed by a person registered as an unorganized labour under the provisions of the Unorganized Worker's Social Security Act, 2008 (33 of 2008)</p> <p>(h) Households of all other occupationally vulnerable groups like Fishermen, Rag-Pickers, unskilled construction workers, porters, casual daily wages labourers, casual domestic labourers, cycle rickshaw drivers, unskilled workers in small households enterprises, unskilled workers in household industries, Sweepers/ Sanitation workers, disabled persons etc.</p> <p>(i) Transgender.</p> <p>3. All households living in Kutcha Houses.</p>	<p>1. All households having annual income more than Rs. 1,00,000/-.</p> <p>2. Households having an income tax payer.</p> <p>3. Households where any member owns a light motor vehicle (Four-Wheeler) or heavy vehicle, except maximum one commercial vehicle for earning livelihood.</p> <p>4. All Government employees (other than contractual/Daily Wagers) of Government of India, State Governments and Union Territories or its boards/Corporations/enterprises/undertakings, other Autonomous bodies/ Authorities such as college, Municipal Councils, etc.</p>